

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4018 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Ashish Kumar s/o Rajendra Kumar Jain Vs. Vinod Kumar P. Ambavat RP, R. K. Jain Construction India Pvt. Ltd.	Amit Agrawal

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By Order
-sd/-

Assistant Registrar